

File No 06/CESTAT/Statement/2011-CR
Customs, Excise & Service Tax Appellant Tribunal
West Block-2 R.K.Puram New Delhi

Dated : 12 Jun 2023

Bench wise statement showing pendency, institution and disposal of appeals and stay application with year wise break up of appeals pending as on 01/06/2023 is circulated for information.


(Santosh Kumar Tiwari)
Deputy Registrar

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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of May, 2023				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency

DELHI	12152	967	158	12961
MUMBAI	17840	176	220	17796
KOLKATA	10415	155	258	10312
CHENNAI	8940	45	68	8917
BANGALORE	9482	35	117	9400
AHMEDABAD	8578	258	91	8745
ALLAHABAD	2840	55	0	2895
CHANDIGARH	5668	56	26	5698
HYDERABAD	4807	95	41	4861
TOTAL	80722	1842	979	81585

MONTHLY STATEMENT FOR THE MONTH OF MAY 2023 AS ON 01/06/2023

OPENING BALANCE							FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES					
	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOM	EXCISE	S.TAX	AD	TOTAL	STAY
DELHI	8070	856	3162	64	12152	0	764	66	132	1	963	0	3	0	1	0	4	0	0	0	0	0	0	0
MUMBAI	8039	3953	5848	0	17840	25	99	12	62	0	173	2	2	1	0	0	3	0	0	0	0	0	0	0
KOLKATA	2967	3596	3852	0	10415	494	50	31	49	0	130	0	16	5	4	0	25	0	0	0	0	0	0	0
CHENNAI	3470	1814	3656	0	8940	9	11	20	14	0	45	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	1930	2044	5508	0	9482	12	14	2	19	0	35	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	2112	3738	2728	0	8578	14	6	12	40	0	58	0	1	194	5	0	200	0	0	0	0	0	0	0
ALLAHABAD	970	656	1214	0	2840	74	7	3	44	0	54	1	0	1	0	0	1	0	0	0	0	0	0	0
CHANDIGARH	1043	2311	2314	0	5668	140	5	20	29	0	54	3	0	2	0	0	2	0	0	0	0	0	0	0
HYDERABAD	1079	1176	2552	0	4807	6	18	10	61	0	89	0	3	3	0	0	6	0	0	0	0	0	0	0
TOTAL	29680	20144	30834	64	80722	774	974	176	450	1	1601	6	25	206	10	0	241	0	0	0	0	0	0	0

1 Sanctioned strength of the Members is 33 and working strength is 32 as on 01.06.2023

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of May, 2023 for 25.5 days as under. (Details shown on the basis of leave applications submitted by the

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	3	12 Mr. Sanjiv Srivastava, Member (Technical)	Nil
2 Sh. Anil Choudhary, Member (Judicial)	6	13 Dr. Suvendu Kumar Pati, Member (Judicial)	Nil
3 Sh. S. K. Mohanty, Member (Judicial)	Nil	14 Sh. Ashok Jindal, Member (Judicial)	Nil
4 Sh. Ramesh Nair, Member (Judicial)	Nil	15 Dr. D.M. Misra, Member (Judicial)	Nil
5 Ms. Sulekha Beevi C.S., Member (Judicial)	Nil	16 Sh. S.S. Garg, Member (Judicial)	6
6 Sh. P. K. Choudhary, Member (Judicial)	Nil	17 Sh. Somesh Arora, Member (Judicial)	Nil
7 Sh. Raju, Member (Technical)	1	18 Sh. R. Muralidhar, Member (Judicial)	Nil
8 Sh. C.J. Mathews, Member (Technical)	Nil	19 Sh. P.A. Augustian, Member (Judicial)	Nil
9 Sh. P. Dinesha, Member (Judicial)	2	20 Ms. Binu Tamta, Member (Judicial)	Nil
10 Sh. Ajay Sharma, Member (Judicial)	Nil	21 Mr. P. Anjani Kumar, Member (Technical)	Nil
11 Ms. Rachna Gupta, Member (Judicial)	2.5	22 Sh. A.G. Shakkarwal, Member (Technical)	1
		23 Sh. C.L. Mahar, Member (Technical)	3

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.06.2023.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDABAD	ALLBD	CHD	HYD
1991	0	0	0	0	0	0	0	0	0
1993	0	0	0	0	0	0	0	0	0
2000	0	0	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	0	1	0	0	3
2003	0	0	0	0	2	0	0	0	0
2004	0	4	0	0	0	0	0	0	0
2005	12	1	0	0	0	0	0	1	0
2006	18	5	0	1	0	5	0	0	0
2007	11	3	0	8	2	5	1	0	0
2008	8	6	25	0	17	1	2	5	3
2009	44	40	93	15	58	19	14	5	13
2010	38	41	114	14	429	30	13	46	9
2011	57	61	464	54	459	82	16	178	35
2012	50	140	361	39	638	154	59	271	351
2013	90	625	463	359	653	606	45	423	285
2014	110	1104	543	894	896	868	69	531	356
2015	116	937	501	1151	877	799	110	437	270
2016	112	1527	910	1140	1031	907	95	339	470
2017	308	1690	825	1069	969	729	111	529	551
2018	1050	2586	1869	1459	944	1002	220	916	495
2019	1073	2080	1556	1051	356	933	283	593	317
2020	710	1231	570	433	217	576	480	364	324
2021	1942	2250	914	613	752	741	690	412	604
2022	2382	2770	756	438	803	937	522	441	524
2023	4830	695	348	179	297	350	165	207	251
TOTAL	12961	17796	10312	8917	9400	8745	2895	5698	4861

**TRANSFERED TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

STOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY	CUSTOMS	EXCISE	S.TAX	AD	TOTAL	STAY
	0	0	0	0	0	48	23	87	0	158	0	8789	899	3208	65	12961	0
	0	0	0	0	0	42	152	26	0	220	4	8098	3814	5884	0	17796	23
	0	0	0	0	0	94	81	83	0	258	91	2939	3551	3822	0	10312	403
	0	0	0	0	0	17	16	35	0	68	0	3464	1818	3635	0	8917	9
	0	0	0	0	0	12	21	84	0	117	5	1932	2025	5443	0	9400	7
	0	0	0	0	0	33	42	16	0	91	0	2086	3902	2757	0	8745	14
	0	0	0	0	0	0	0	0	0	0	0	977	660	1258	0	2895	75
	0	0	0	0	0	1	17	8	0	26	0	1047	2316	2335	0	5698	143
	0	0	0	0	0	13	12	16	0	41	0	1087	1177	2597	0	4861	6
	0	0	0	0	0	260	364	355	0	979	100	30419	20162	30939	65	81585	680

- 24 Mr. M. Ajit Kumar , Member (Technical)
 25 Mr. M.M.Parthiban , Member (Technical)
 26 Ms. Hemambika R. Priya, Member (Technical)
 27 Mr. K Anpazhakan , Member (Technical)
 28 Mr. Pullela N.Rao , Member (Technical)
 29 Mr. Rajeev Tondon, Member (Technical)
 30 Ms. R.Bhagya Devi, Member (Technical)
 31 Mr. Vasa Sheshagiri Rao, Member (Technical)
 32 Mr. A.K. Jyotishi, Member (Technical)

Nil
 Nil
 Nil
 1
 Nil
 Nil
 Nil
 Nil
 Nil


 (Santosh Kumar Tiwari)
 Deputy Registrar.